1	2	3
12. उत्तर प्रदेश	2	 डा॰ अमर नाथ झा प्रिंसिपल, इंदिस गांधी इन्स्टीट्युट ऑफ कापेरिटिब, मार्किटिंग लखनऊ
		 श्री प्रमु नाथ मिश्रा निदेशक उत्तर प्रदेश, राज्य कृषि विपणन कार्ड, लाखनक

Import of Naphtha for power generation

- 1413. PROF. NAUNIHAL SINGH: Will the PRIME MINISTER be pleased to state:
- (a) whether it is a fact that import of Naphtha and FO/LSHS for power generation has been allowed;
 - (b) if so, the quantity thereof;
- (c) whether it is a fact that the Ministry of Petroleum and Natural Gas has agreed to meet all the demand of liquid fuel for power plants;
 - (d) if so, to what extent;
- (e) whether it is also a fact that the Ministry of Petroleum and Natural Gas has allocated Naphtha for the environmentally sensitive and interior areas of the country; and
 - (f) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI T.R. BAALU): (a) and (b) According to the existing Exim Policy, import of naphtha for petrochemical sector is allowed to be imported with certain conditions. Import of F.O. against Special Import Licence has been permitted as per current Exim Policy. The import of LSHS is freely permissible as per existing policy.

(c) and (d) The Ministry of Petroleum and Natural Gas allocates liquid fuel for power plants only on the recommendation of the Ministry of Power depending on availability. Though naphtha is surplus at present, it will be deficit in future. FO/LSHS is already deficit. Therefore, it is not possible to meet the full demand of liquid fuel for power plants.

(e) and (f) The Ministry of Petroleum and Natural Gas allocates naphtha to various parties in different sectors of the industry only on the recommendation of the concerned administrative Ministry/ Department, which is responsible for examining ie environmental aspects and making recoirtmendations on that basis

Machinery For Solar Energy Outside the Bio-Sphere

- 1414 PROF. RAM KAPSE: Will the PRIME MINISTER be pleased to state:
- (a) whether any proposal to set up a machinery outside the bio-sphere of the earth for generation of solar energy is under Government's consideration,
- (b) if so, the details thereof, including its total cost; and
- (c) the present status of the proposal and by when it is expected to be commissioned?

THE MINISTER OF STATE IN THE MINISTRY OF POWER & MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES (DR. S. VENUGOPALACHARI): (a) No, Sir.

(b) and (c) Do.; not arise.